

an>

title: Secretary General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 8th march, 2016 passed the Bureau of Indian Standards Bill, 2016 with amendments and returned the Bill with request that the concurrence of Lok Sabha to the amendments be communicated to Rajya Sabha.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"I am directed to inform the Lok Sabha that the Bureau of Indian Standards Bill, 2015, which was passed by the Lok Sabha at its sitting held on the 3rd December, 2015, has been passed by the Rajya Sabha at its sitting held on the 8th March, 2016, with the following amendments:-"

ENACTING FORMULA

1. That at page 1, line 1, forthe word "Sixty-sixth", the word "Sixty-seventh" be substituted.

CLAUSE 1

2. That at page 1, line 4, forthe figure "2015", the figure "2016" be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House."

2. Madam Speaker, I also lay on the Table the Bureau of Indian Standards Bill, 2015, as returned by Rajya Sabha with amendments.

12.03 hours

JOINT COMMITTEE ON OFFICES OF PROFIT

5th Report